## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.380/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M

Name of the Company		Diamond infotech Pvt Ltd-Vs-GPSK Capital Pvt Ltd & Ors.		
Under Section		213 B)		
SI. No.	Representa LE	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1 2	Nisma R.I.	elga Dassey	Pts y Grapaln	P
	SUCHA	RITA ROY	Petitiones	Skory
			ORDER	17.11.17

Ld. Counsel for the petitioner is present. List on 04/01/2018.

Sd

(Jinan K.R.) Member (J) (Vijai Pratap Singh) Member (J)